IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of JUNE 2020

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	28671	247	0	28918
Execution First Appeal	42	0	0	42
Regular Second Appeal	51338	360	10	51688
Execution Second Appeal	383	4	0	387
First Appeal from Order (MACT)	44775	344	8	45111
First Appeal from Order (Misc)	6844	110	2	6952
First Appeal from Order (Matrimonial)	1904	4	.0	1908
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	294	3	.0	297
Civil Revision	13926	102	37	13991
Civil Writ Petition	71638	1274	454	72458
Letters Patent Appeal	3725	34	18	3741
Election Petitions	27	0	0	27
Recreminatory	1	0	0	1
Application in Election Petition	28	0 .	0	28
Probate	4	0	0	.4
Matrimonial Reference	0	0	0	:0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1175	7	0	1182
Sales Tax Reference	2	0	.0	2
Sales Tax Cases	0	0	.0	0
Sales Tax Appeal	22	2	0	: 24
Wealth Tax Cases	0	0	0	Ó
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	0	0	39
Central Excise Cases	0	. 0 .	0	0
Central Excise Act	73	. 1		74
Interest Tax Appeals	0	. 0	, .0	.0.
Vat Appeals	411	9	0	420
General Vat Reference	0	0	0	0

otal of Criminal Cases	125522	5294	2405	128411
MLA-APPL	1	0	0	n 1 .c
riminal Reference	2	(O)	0	4:1 2 :1
et. U/s 378 (3&4)	10150	142	0	10292
riminal-Complaint-OJ	0	0	0	10.
riminal Main Misc	35738	3830	1473	38095
ontempt Appeals (Criminal)	119	0 ;	0	119
lurder Reference	8	0	0	8
riminal Writ	1104	1061	896	1269
Criminal Revision (Family)	1555	11	1	1565
Criminal Revision	15516	98	26	15588
Criminal Appeal - SB Acquital	970	10	Ó	980
Criminal Appeal - SB	45194	109	3	45300
Criminal Appeal - DB Acquital	1831	16	0	1847
Criminal Appeal - DB	13334	17	6	13345
CRIMINAL CASES	,		3	18
Total of Civil Cases	232981	2687	559	235109
Civil Suit - Original Side	1	0	0	1
Review Applications	547	4	2	549
Transfer Application	522	17	1	538
X-Objection	1943	0	0	1943
Company Petitions	245	0	0	245
Execution Liquidation Company Appeals	39	0	0	39
	398	5	2	401
Contempt Appeal Civil Petition Arbitration Cases	18	0	0	18
Civil Contempts	3870	160	25	4005
Civil Original	15	0	0	15
Civil Reference	5	0	0	5
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Vat Case	0	0	0	0